48 Written Answers to [RAJYA SABHA]

Unstarred Questions

(b) and (c) Evaluation of the impact of FTAs is a continuous process which starts even before FTA negotiations are entered into. Before entering into negotiations with its trading partners, studies are undertaken internally, as well as through the Joint Study Group (JSG) to study the feasibility of the proposed FTAs, including their impact on the domestic industries and agricultural sector. The JSG report, on the basis of which FTA negotiations are launched, is made available on the Departments of Commerce website (*http://commerce.gov.in*). In order to protect the interest of the domestic industries and agricultural sector, these agreements provide for' maintaining sensitive/negative lists of items on which limited or no tariff concessions are granted under the FTA. In addition, in case of a surge in imports and injury to the domestic industry, a country is allowed to take recourse to measures such as anti-dumping and safeguards. Every FTA has a Joint Review Mechanism to monitor the implementation of the FTA.

Export of marine products

315. SHRIMATI RAJANI PATIL: SHRI HUSAIN DALWAI:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of marine products exported from the country;
- (b) the share of Maharashtra in exports of these marine products;

(c) whether marine product exports are facing problems due to stringent quality control imposed especially by European Union countries;

- (d) if so, the details thereof; and
- (e) how Government proposes to help our exporters in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI): (a) During the financial year 2012-13, Exports of marine products reached an all-time high of Rs. 18,856 crore. Exports aggregated to 9,28,215 tonnes valued at Rs. 18,856.26 crore and USD 3,511.67 million. Compared to the previous year, seafood exports recorded a growth of 7.68% in quantity, 13.61% in Rupee and 0.1% growth in US\$ earnings respectively.

Export details	2012-13	2011-12	Growth %
Quantity Tonnes	928215	862021	7.68
Value crore	18856.26	16597.23	13.61
Value US \$ Million	3511.67	3508.45	0.1

Table of Exports during 2012-13 compared to 2011-12

Data Source: Statistics collected by the Marine Products Export Development Authority (MPEDA)

(b) The marine products export share of Maharashtra is given below:

Export share of Maharashtra

(Q: Quantity in Tonnes, Rs.: Value in Rs. crore, \$: Value in US \$ Million)

		2012-13	2011-12	Share % 2012-13	Share % 2011-12
Total	Q	148887	151865	16.04	17.61
Value	Rs	2723.56	2420.17	14.44	14.58
	\$	508.93	508.25	14.49	14.48

Data Source: Statistics collected by the Marine Products Export Development Authority (MPEDA)

Disclaimer: The exports of a State are actually the exports done from the ports in that State and need not necessarily reflect production/export from that State.

(c) Seafood exporters of India have to comply with EU Regulations for export of marine products. MPEDA does not have any report about problems due to stringent quality control imposed by the importing countries in EU.

- (d) Not applicable.
- (e) Not applicable.